

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5532
ANSWERED ON:02.05.2000
FUNDS FOR LRTS
KINJARAPU YERRANNAIDU

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government of Andhra Pradesh has requested to advice about the sources for funding for the preparation of detailed Budget report for Elevated Light Rail Transport System for Hyderabad and Visakhapatnam;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a)to(c): The matter regarding funding for the preparation of Detailed Project Report (DPR) for Light Rail Transit System in Hyderabad was discussed in June, 1998 by Secretary, Ministry of Urban Development, Govt.of India with the Principal Secretary, Municipal Administration & Urban Development Deptt., Govt.of Andhra Pradesh, Managing Director, Hyderabad Urban Development Authority and representatives of Infrastructure Leasing & Financial Services Ltd.(IL&FS).It was agreed that IDA grants will be requested for preparation of DPR for which a proposal will be prepared by Govt. of Andhra Pradesh to be sent to Deptt. of Economic Affairs through Ministry of Urban Development. However, the Terms of Reference for the DPR are still under finalization by the Govt. of Andhra Pradesh in consultation with the Ministry of Urban Development, Govt. of India and IL&FS.

It was also decided in the above meeting that the amount required for preparation of DPR, beyond the IDA grant amount, will be borne by the constituents of Urban Mass Transit Company(UMTC) in equal proportion. After the approval by the Govt, the UMTC was incorporated in 1993. Only Govt. of India, Govt. of Andhra Pradesh and IL&FS participated in the equity of the company. Initially Rs.15 lakh each was released towards the equity of the company by the participants. The Govt. of India released another amount of Rs.7 crore as advance towards equity in 1994. However, Govt. of Andhra Pradesh and IL&FS are yet to contribute this matching share towards equity of UMTC.

As regards DPR for Vasakhapatnam, no request has been received from the Govt. of Andhra Pradesh in this regard.